


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017.2017 AT
10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of of Y. SURYANARAYANA	counsel for operational creditor	surya@corporatelawyer@gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. C. Shilpa representing on behalf of Mr. Y. Suryanarayana,
learned counsel for the operational creditor and none appears for the
respondent.

Post the case on 04.12.2017.


Member (Technical)


Member (Judicial)